



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11 January, 2023

NOTICE

Please take notice that the following matter listed in Court-III on 12.01.2023 will not be taken up due to non-availability of the Bench. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Contempt Case (AT) No. 30 of 2021 in Comp. App. (AT) (Ins) No. 1020 of 2019	Yogesh Kumar Gupta Vs. Antrikah Infratech Pvt. Ltd. & Ors.	12.01.2023	13.01.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar